

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 542
TO BE ANSWERED ON THE 25TH JUNE, 2019

PRADHAN MANTRI KISAN SAMMAN NIDHI YOJANA

542. DR. PRITAM GOPINATHRAO MUNDE:
DR. SHRIKANT EKNATH SHINDE:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI SHIVAKUMAR C. UDASI:
SHRI SRIRANGA APPA BARNE:
SHRI JAGDAMBIKA PAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has introduced a number of schemes under the Pradhan Mantri Kisan Samman Nidhi Yojana to guarantee minimum income for farmers, if so, the salient features of these schemes along with the criteria for beneficiaries including funds allocated/ utilized thereunder, State/UT-wise including Uttar Pradesh;
- (b) the details of the objectives of Pradhan Mantri Kisan Samman Nidhi Scheme along with the objective parameters set for the said scheme;
- (c) whether any State-wise objectives have been set under the scheme and if so, the details thereof along with the detailed objectives set for the State of Karnataka;
- (d) the total number of beneficiaries under the scheme so far, State/UT-wise including Siddharth Nagar District;
- (e) whether the Government has decided to extend the PM-KISAN scheme to all 14.5 crore farmers and if so, the details thereof;
- (f) whether the Government has also introduced pension scheme for five crore farmers and if so, the details thereof;
- (g) the time by which these schemes are likely to be implemented in all States; and
- (h) whether the Government has created infrastructure/launched any portal to bring transparency in the implementation of Pradhan Mantri Kisan Samman Nidhi Scheme and if so, the details thereof, State/ UT-wise including Uttar Pradesh?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme is a single Scheme aimed at providing income support to all landholding farmers' families across the

Contd...2/-

country, subject to certain exclusions relating to higher income strata. The Scheme provides a payment of Rs.6000/- per year, in three 4-monthly installments of Rs.2000/-, to the farmers' families. The objective of the Scheme is to enable the farmers to take care of expenses related to agriculture and allied activities to ensure proper crop health and appropriate yields commensurate with anticipated farm income as well as domestic needs, so as to protect them from falling in the clutches of moneylenders for meeting such expenses and ensure their continuance in the farming activities. There are no State-wise objective of the Scheme. The ambit of the Scheme has now been extended to cover all landholding farmers in the country, whose number is projected to be about 14.5 crore. A Statement showing State/UT-wise number of beneficiaries successfully registered on PM-Kisan Portal and who have received the financial benefits under the Scheme till date is enclosed at Annexure. In Siddharth Nagar District of Uttar Pradesh, 1st installment to 130667 and 2nd installment to 127236 beneficiaries have been paid so far.

(f): Yes, Sir. The Government has approved a pension scheme for all Small and Marginal Farmers (SMF) in the country, subject to certain exclusion clauses, with a view to provide them social security net as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood. The scheme provides for payment of a minimum fixed pension of Rs.3,000/- per month to the eligible farmers on attaining the age of 60 years. It is a voluntary and contributory pension scheme, with entry age of 18 to 40 years. The beneficiary can opt to become member of the Scheme by subscribing to a Pension Fund, managed by the Life Insurance Corporation (LIC). The farmers have the option to allow his/her voluntary contribution to the Scheme from the benefit drawn by him/her on account of PM-KISAN Scheme directly. The Central Government's share is 50% of the monthly contribution. For example, the beneficiary is required to contribute Rs 100/ - per month in the pension fund at median entry age of 29 years, with matching contribution of Rs.100 by the Central Government. On death of the subscriber, the spouse / heir may continue to subscribe to the Scheme. On death of the pensioner farmers, his / her spouse is entitled to receive 50% of the pension as family pension, provided he/she is not already an SMF beneficiary of the Scheme.

(g): PM-Kisan is a continuous and ongoing Scheme, in which the financial benefits is transferred to the bank accounts of the identified beneficiaries as and when their correct and verified data is uploaded by the concerned States / UTs on PM-Kisan web-portal. The data of beneficiaries uploaded by them have to undergo a multi-level verification and validation by various concerned agencies, including the banks, and only then the amount is released into the bank accounts of the beneficiaries. The Government has also already taken an in-principle decision of implementing the farmers' pension scheme throughout the country.

(h): An exclusive single web-portal, namely, www.pmkisan.gov.in has been created for uploading of beneficiaries' data for PM-Kisan Scheme by all State / UT Governments. There are no State/UT-wise portal.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (a) To (e) OF LOK SABHA
UNSTARRED QUESTION NO. 542 DUE FOR ANSWER ON 25.06.2019

States	First installment Payment (No. of beneficiaries)	First installment Payment (Amount) (In Rupees)	Second installment Payment (No. of beneficiaries)	Second installment Payment (Amount) (In Rupees)
Andaman and Nicobar Islands	10,004	20,008,000		0
Andhra Pradesh	3,443,116	6,886,232,000	3,126,852	6,253,704,000
Arunachal Pradesh	0	0		0
Assam	1,119,983	2,239,966,000	1,029,438	2,058,876,000
Bihar	231,873	463,746,000	219,136	438,272,000
Chandigarh	13	26,000		0
Chhattisgarh	111,898	223,796,000	109,434	218,868,000
Dadra and Nagar Haveli	5,322	10,644,000		0
Daman and Diu	2,119	4,238,000		0
Delhi	0	0		0
Goa	2,385	4,770,000	2,336	4,672,000
Gujarat	2,832,336	5,664,672,000	2,821,569	5,643,138,000
Haryana	942,052	1,884,104,000	935,929	1,871,858,000
Himachal Pradesh	474,763	949,526,000	438,256	876,512,000
Jammu and Kashmir	497,204	994,408,000	459,593	919,186,000
Jharkhand	470,307	940,614,000		0
Karnataka	320,721	641,442,000	231,847	463,694,000
Kerala	935,786	1,871,572,000	931,661	1,863,322,000
Lakshdweep	0	0		0
Madhya Pradesh	9,304	18,608,000		0
Maharashtra	2,129,137	4,258,274,000	1,418,119	2,836,238,000
Manipur	7,276	14,552,000		0
Meghalaya	76	152,000		0
Mizoram	24,410	48,820,000	11,931	23,862,000
Nagaland	33,554	67,108,000	30,459	60,918,000
Odisha	962,115	1,924,230,000	799,293	1,598,586,000
Puducherry	4,200	8,400,000		0
Punjab	1,275,440	2,550,880,000	1,144,648	2,289,296,000
Rajasthan	1,493,023	2,986,046,000		0
Sikkim		0		0
Tamilnadu	2,148,504	4,297,008,000	2,063,192	4,126,384,000
Telangana	2,110,887	4,221,774,000	1,858,210	3,716,420,000
Tripura	151,095	302,190,000	151,064	302,128,000
Uttar Pradesh	11,169,349	22,338,698,000	10,848,667	21,697,334,000
Uttarakhand	396,646	793,292,000	327,434	654,868,000
West Bengal	0	0	0	0
Total	33,314,898	66,629,796,000	28,959,068	57,918,136,000
